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MP 2049/1992

OA 270/1991

01.10.1992

Present: None for the applicant.

Issue notice of the MP to the respondents returnable on 28.10.92. The case will be finally disposed of on that day. Inform the applicant also about the date so fixed.

(B.P. DHOUNDIYAL)

MEMBER(A)

01.10.1992

(P.K. KARTHA)

VICE CHAIRMAN(J)

01.10.1992

RKS

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